

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

Original Application No.5 of 2003

Friday, this the 7th day of February, 2003

Hon'ble Mr. Justice R.R.K.Trivedi, V.C.
Hon'ble Maj. Gen. K.K.Srivastava, A.M.

1. S. P. Pandey,
aged about 47 years,
Son of late Shri K.N.Pandey,
R/o T-22/A Railway Colony,
Haridwar.
2. Kumar Ashok Mehan,
aged about 45 years,
S/o late Shri S.N.Sinha,
R/o TIF - Railway Colony,
Rishikesh.
3. A.K.Goel,
aged about 48 years,
Son of Naval Kishore,
R/o T-23/C Railway Colony,
Haridwar.

- Applicants.

(By Advocate : Shri K.K.Mishra)

Versus

1. Union of India through
General Manager, Northern Railway,
Bareda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway, Moradabad.
3. Senior Divisional Personnel Officer,
Northern Railway, Moradabad.
4. Senior Divisional Operating Manager
Northern Railway, Moradabad.

- Respondents.

(By Advocate : Shri A.K.Gaur)

ORDER (ORAL)

Hon'ble Mr. Justice R.R.K.Trivedi, V.C. :

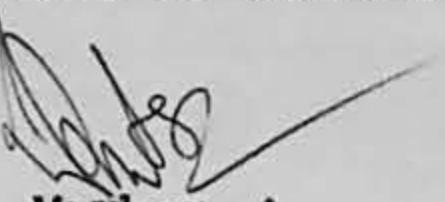
We have heard counsel for the applicant on merits.
However, we are of the opinion that this application is

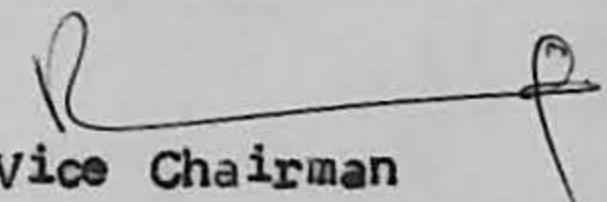
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pre-mature for the reasons that the selection has not yet been finalised. The result of viva-voce test which has been conducted on 3.2.2003 was to be concluded today.

It is not disputed that the applicant appeared for the written examination but he has filed this application for quashing the result of written examination on the ground that certain persons who were not eligible, were allowed to appear in the examination.

2. Shri A.K.Gaur, counsel for the respondents has raised preliminary objections that persons who are likely to be effected by order of this Tribunal, have not been impleaded. However, the selection process has not yet been concluded. The OA is pre-mature and needs no interference. However, applicant may pursue his representation which may be considered and decided in accordance with rules within a period of three months from the date of receipt of copy of this order. The OA is disposed of accordingly. No order as to costs.


Member-A


Vice Chairman

RKM/